

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1093/(IB)/2018
NAME OF THE PETITIONER(S) : BHAIRAVI COLOURS. A PARTNERSHIP FIRM
NAME OF THE RESPONDENT(S) : SSM PROCESSING MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A KUMARASAMY ASSOCIATES A. G. SATHYANARAYANA	For O.C.	AKS
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[CP/1093/IB/2018]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, CP/1093/IB/2018 is hereby **dismissed as withdrawn.**


(S VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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